### **GOVERNMENT OF INDIA** MINISTRY OF FOOD PROCESSING INDUSTRIES

#### **LOK SABHA**

# **UNSTARRED QUESTION NO. 433**† ANSWERED ON 25<sup>TH</sup> JUNE, 2019

#### ONGOING SCHEMES

#### †433. SHRI HARISH DWIVEDI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- the details of ongoing schemes for storage and processing of fruits and vegetables; (a)
- whether the Government has provided assistance to food processing units and food parks (b) in different parts of the country including Uttar Pradesh; and
- (c) if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

(a): The Ministry of Food Processing Industries is implementing the scheme for 'Integrated Cold Chain and Value Addition Infrastructure' as one of the components of Pradhan Mantri Kisan Sampada Yojana (PMKSY) under which, Ministry provides financial assistance in the form of grant-in-aid @ 35% for general areas and @ 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and @ 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs 10 crore per project for setting up integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer.

Department of Agriculture, Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for development of Horticulture in the country to reduce wastage of perishable food product, which includes assistance for development of Post-Harvest Management (PHM). Post-harvest management component includes establishment of cold storages, staging cold room, pack house, pre-cooling units, controlled atmosphere (CA) storage, reefer vans, primary/mobile processing units, integrated pack house and setting up of ripening chambers etc. Under the component assistance @ 35% of admissible project cost in general areas and @ 50% in hilly and scheduled area is available as credit linked back ended subsidy through respective State Horticulture Missions. The National Horticulture Board (NHB), Ministry of Agriculture and Framers' Welfare implements the scheme of 'Capital Investment subsidy scheme for construction/expansion/modernization of cold storages and storages for Horticulture produce' under which the assistance is given as subsidy of 35% of the capital cost of project in general areas and 50% in case of NE, Hilly States & Scheduled Areas for a storage capacity above 5000 MT up to 10000 MT. In the case of North East states, projects with a capacity of 1000 MT or above are also eligible for application and consideration. Under the Scheme of 'Integrated Post-harvest

Management', NHB also provides assistance for the cold room (staging) component at 35% of the capital cost of project in general areas and 50% in case of NE, Hilly States & Scheduled Areas.

The Ministry of Food Processing Industries is implementing a Central Sector Scheme of Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for providing financial assistance to set up Units for processing of agricultural produce including fruits and vegetables. Under CEFPPC, credit linked capital subsidy in the form of grants-in-aid of 35% of the eligible project cost in general areas and 50% for the North East States including Sikkim and difficult areas namely Himalayan States (i.e. Himachal Pradesh, Jammu & Kashmir and Uttarakhand), State notified ITDP areas & Islands subject to maximum of Rs. 5.00 crore per project is provided.

(b) & (c): Yes, Sir. The State-wise details on the number of projects and financial assistance under Mega Food Park (MFP) and CEFPPC schemes of MoFPI including the State of Utter Pradesh are at **Annexure.** 

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ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 433 FOR ANSWERED ON  $25^{\mathrm{TH}}$  JUNE, 2019 REGARDING ONGOING SCHEMES

## STATE-WISE NUMBER OF PROJECTS APROVED ALONG WITH GRANT-IN-AID APPROVED AND RELEASED UNDER THE SCHEME OF MFP

Sl. No.	STATES / Uts	NO. OF PROJECTS SANCTIONED	GRANT-IN-AID APPROVED	GRANT-IN-AID RELEASED
1	ANDAMAN & NICOBAR	0	0	0
2	ANDHRA PRADESH	3	150	122.94
3	ARUNACHAL PRADESH	1	0	0
4	ASSAM	1	50	45
5	BIHAR	1	43.77	24.51
6	CHANDIGARH	0	0	0
7	CHHATTISGARH	1	50	28.61
8	D&N HAVELI	0	0	0
9	DAMAN & DIU	0	0	0
10	DELHI	0	0	0
11	GOA	0	0	0
12	GUJARAT	2	100	57.45
13	HARYANA	2	100	27.88
14	HIMACHAL PRADESH	1	50	42.72
15	JAMMU & KASHMIR	1	50	18.61
16	JHARKHAND	1	50	43.78
17	KARNATAKA	2	100	63.22
18	KERALA	2	100	66.52
19	LAKSHADWEEP	0	0	0
20	MADHYA PRADESH	2	100	88
21	MAHARASHTRA	3	148.82	101.48
22	MANIPUR	1	0	0
23	MEGHALAYA	0	0	0
24	MIZORAM	1	50	44.24
25	NAGALAND	1	50	29.78
26	ODISHA	2	100	74.25
27	PUDDUCHERY	0	0	0
28	PUNJAB	3	148.7	103.23
29	RAJASTHAN	1	49.88	43.18
30	SIKKIM	0	0	0
31	TAMIL NADU	0	0	0
32	TELEANGANA	2	100	66.31
33	TRIPURA	1	50	43.5
34	UTTAR PRADESH	3	100	0
35	UTTARAKHAND	2	98.12	91.8
36	WEST BENGAL	2	50	45

## STATE-WISE NUMBER OF PROJECTS APROVED ALONG WITH GRANT-IN-AID APPROVED AND RELEASED UNDER THE SCHEME OF CEFPPC

Sl. No.	STATES / Uts	NO. OF PROJECTS SANCTIONED	GRANT-IN-AID APPROVED	GRANT-IN-AID RELEASED
1	ANDAMAN & NICOBAR	0	0	0
2	ANDHRA PRADESH	0	0	0
3	ARUNACHAL PRADESH	0	0	0
4	ASSAM	2	6.89	4.4
5	BIHAR	0	0	0
6	CHANDIGARH	0	0	0
7	CHHATTISGARH	2	9.65	2.5
8	D&N HAVELI	0	0	0
9	DAMAN & DIU	0	0	0
10	DELHI	0	0	0
11	GOA	0	0	0
12	GUJARAT	10	46.87	3.45
13	HARYANA	12	46.02	1.83
14	HIMACHAL PRADESH	9	30.17	0
15	JAMMU & KASHMIR	12	36.07	0
16	JHARKHAND	0	0	0
17	KARNATAKA	8	30.17	0
18	KERALA	4	17.33	2.46
19	LAKSHADWEEP	0	0	0
20	MADHYA PRADESH	7	34.93	5
21	MAHARASHTRA	24	76.13	7.19
22	MANIPUR	1	1.51	0
23	MEGHALAYA	1	1.36	0.68
24	MIZORAM	1	2.04	0
25	NAGALAND	4	19.87	7.44
26	ODISHA	2	10	7.5
27	PUDDUCHERY	0	0	0
28	PUNJAB	4	17.2	5
29	RAJASTHAN	7	23.21	6.8
30	SIKKIM	0	0	0
31	TAMIL NADU	17	63.17	18.44
32	TELEANGANA	0	0	0
33	TRIPURA	0	0	0
34	UTTAR PRADESH	18	80.13	19.04
35	UTTARAKHAND	5	24.27	0
36	WEST BENGAL	4	12.65	0